



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL FROM ORDER (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AO/4/2019	MAXWELL DIAS @ MAHMOOD MIRZA., VS HERORA PROJECT PVT. LTD., THR. ITS DIRECTOR, ROHIT PAUL AND 2 ORS.,	ADV. JOAQUIM GODINHO ADV. JOCELYN MARIA GODINHO ADV. GAONKAR VAMAN SURESH	ADV. M.J. MICHAEL FOR R.NO.1 ADV. PRASHANT AGRAWALFOR FOR R.NO.1
	WITH AO/6/2019	SHABNAM PAUL., VS HERORA PROJECT PVT. LTD., THR. ITS DIRECTOR, ROHIT PAUL AND 2 ORS.,	ADV. SHIVADATTA PRAKASH MUNJ	ADV. M.J. MICHAEL FOR R.NO.1 ADV. PRASHANT AGRAWAL FOR R.NO.1

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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